

workers abstained from work with effect from the 24th July, 1972 and the management declared a lay-off without compensation. The number of workmen involved in the lay-off is about one thousand.

**VIOLATION OF THE WAGE BOARD AWARD BY
KARNANI NIMCHA COLLIERY**

1337. **SHRI N. R. KRISHNAN** : Will the Minister of **LABOUR AND REHABILITATION** be pleased to state :

(a) whether Government are aware that the management of the Karnani Nimcha Colliery, near Raniganj, West Bengal has been violating all the terms of the Coal Mines Wage Board and paying much less to the workers; if so, the details thereof; and

(b) whether the certificate of the Regional Labour Commissioner (Central) Asansol issued to the Company has been cancelled; if not, the reasons therefor?

**THE MINISTER OF LABOUR AND
REHABILITATION (SHRI R.K. KHADILKAR)**

(a) The management of Karnani Nimcha Colliery are not fully implementing the recommendations of the Wage Board. The rates of wages paid to different categories of workmen are lower by 10 to 12% than the rates recommended by the Wage Board.

(b) The implementation certificate issued to the Company has been cancelled by the Regional Labour Commissioner (Central).

**SIGNING OF SIMLA AGREEMENT TYPE OF
PACT WITH CHINA**

1338. **SHRI THILLAI VILLALAN** : Will the Minister of **EXTERNAL AFFAIRS** be pleased to state :

(a) Whether Government have under consideration any proposal to sign a pact similar to the Simla Pact with China; and

(b) if so, what are the details thereof?

**THE DEPUTY, MINISTER IN THE
MINISTRY OF EXTERNAL AFFAIRS
(SHRI SURENDRA PAL SINGH)** :

(a) No, Sir.

(b) Does not arise.

CHAIRMAN OF COAL BOARD

1339. **SHRI V. V. SWAMINATHAN** : Will the Minister of **STEEL AND MINES** be pleased to state :

(a) whether it is a fact that Shri Gopala Kumaramangalam continues to be a Director of Neyveli Lignite Corporation even after becoming Chairman of the Coal Board; and

(b) if so, the reasons therefor?

**THE MINISTER OF STATE IN THE
MINISTRY OF STEEL AND MINES**

(SHRI SHAH NAWAZ KHAN) : (a) Yes, Sir. Shri J. G. Kumaramangalam continues as a part time Director of Neyveli Lignite Corporation after becoming the Chairman-cum-Managing Director of National Coal Development Corporation.

(b) Shri J.G. Kumaramangalam has been associated with the Neyveli Lignite Corporation from August, 1967, first as Managing Director and subsequently as Chairman-cum-Managing Director. A number of problems are facing the Corporation including those of (i) acquisition and installation of additional mining machinery, (ii) replacement of specialised mining machinery, (iii) a proposal to set up a super power station based on a second mine cut. Keeping in view his past association with the Neyveli Lignite Corporation and experience it was felt that the advice of Shri J. G. Kumaramangalam should be available to the NLC's Board of Directors.

WAGES FOR WORKERS IN MANGANESE MINES

1340. **SHRI N. H. KUMBHARE** : Will the Minister of **LABOUR AND REHABILITATION** be pleased to state :

(a) whether the report of the committee appointed to fix the wages for workers in